

ITEM NO.808

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 1820-1822/2017 in CONMT.PET.(C) No. 413/2012 In  
C.A. No. 9833/2011

SECURITIES AND EXCHANGE BOARD OF INDIA

Petitioner(s)

VERSUS

SUBRATA ROY SAHARA AND ORS. & ORS.

Respondent(s)

Date : 15-10-2025 These petitions were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) : M/S. K J John And Co, AOR

For Respondent(s) :

Ms. Chitragda Rastravara, Adv.  
Mr. M.K. Maroria, Adv.

UPON being mentioned the Court made the following  
O R D E R

As prayed, list IA Nos. 165933 and 165935 of 2025 alongwith  
other applications in Contempt Petition(C) Nos. 1820-1822 of 2017  
on 17.11.2025.

(DEEPAK SINGH)  
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)  
ASSISTANT REGISTRAR